Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

Appeal No. 74 of 2013 & I.A. No. 120 of 2013

Dated: 19th July, 2013

Paschim Gujarat Vij Co. Ltd. & Anr.

... Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Anr.

... Respondent(s)

ORDER

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter on **04.09.2013**.

COURT MASTER